

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(The Secretariat, Committee For Designation of Senior Advocates)

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**NOTICE**

No. 39387/RG/LP

**Dated: 05/09/2024**

**Subject: Regarding designation of Senior Advocates.**

Pursuant to applications/recommendations received by this Secretariat for designation of Senior Advocates and after preliminary scrutiny, reports were requisitioned from different offices/agencies which have now been received. Now the applications/recommendations of the following advocates are complete in all respects and are ready for placing before the Hon'ble Permanent Committee:-

<b>S.No.</b>	<b>Name of the Advocate</b>
1	Sh. Abdul Hamid Qazi
2	Mrs. Rozina Afzal
3	Ms. Masooda Jan
4	Sh. Bari Abdullah Malik
5	Sh. Amit Gupta
6	Sh. Tasaduq Hussain Khawaja
7	Sh. Chander Sheikher Gupta
8	Fayaz Ahmad Bhat
9	Jawad Hussain Reshi
10	Farooq Ahmad Wani
11	Shri Vishal Sharma

Therefore, In terms of Rule 3(v) of the "Criteria for Designating Senior Advocates, 2023" issued by the High Court of Jammu & Kashmir and Ladakh vide Notification No.2541/RG/LP dated 30.10.2023, suggestions/views are sought from all the stakeholders with regard to proposed designation of aforementioned Advocates as Senior Advocates. Suggestions/views must reach this Secretariat within **fifteen days**, from the date of issuance of this Notice, whereafter no such communication(s) shall be entertained and the



applications/recommendations shall be placed before the Permanent Committee in terms of Rule 3 (vi) of the aforesaid rules.

*Sonia*  
Sonia Gupta 5/9/2024

(Director, J&K State Judicial Academy)  
**SECRETARY**

**Committee for Designation of Senior Advocates**

No. 39388-420/RG/LP

**dated: 05.09.2024**

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh at Srinagar.
  2. Principal Secretary to Hon'ble the Chief Justice, (Acting) High Court of J&K and Ladakh at Srinagar.
  3. Secretary to Hon'ble Mr. Justice Atul Sreedharan  
..... for information of his Lordships.
  4. Shri D. C. Raina, Advocate General, U.T. of Jammu & Kashmir.
  5. Shri Reyaz Ahmad Jan, Sr. Advocate  
..... for information.
  6. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the Notice Board.
  7. All the Principal District & Sessions Judges, with request to display the notice on the Notice Board.
  8. The Secretaries of all State Bar Councils
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9. President, J&K High Court Bar Associations Jammu/Srinagar with request to display the notice on the Notice Board of the Associations.
  10. CPC, e-Courts, High Court of J&K and Ladakh with the request to upload this notice on the High Court official Website.

*Sonia*  
SECRETARY 5/9/2024

**Committee for Designation of Senior Advocates**